

(c) the manner and criteria of selecting teachers and pupils for the school; and

(d) whether there are any courses dealing with study of NEFA tribal peoples?

The Deputy Minister in the Ministry of Community Development and Cooperation (Shri Shyam Dhar Misra):
(a) Yes, Sir.

(b) The centre imparts specialised orientation training in tribal life and culture to the Block Development Officers, Extension Officers (Agriculture), Social Education Organisers and Mukhya Sevikas working in the Tribal Development Blocks. The duration of the course is 4 months.

(c) The teaching staff is recruited in accordance with the recruitment rules approved by the Union Public Service Commission, either on deputation from the Central/State Governments or from the open market through the U.P.S.C. The trainees are selected and deputed by the respective State Governments.

(d) There are no special courses dealing with study of NEFA people. The curriculum followed at the Centre provides for study of tribal life and culture throughout the country.

Agricultural Production

*490. { Shrimati Jyotsna Chanda:
Shri Onkar Lal Berwa:

Will the Minister of Food and Agriculture be pleased to state:

(a) the findings of the newly constituted Agricultural Research Team regarding the slow rate of agricultural production in the country during the last few years;

(b) whether Government propose to implement the recommendations of the Team; and

(c) if so, when and how?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram

Subhag Singh): (a) to (c). The Agricultural Research Review Team set up by the Government of India have not yet submitted their report.

Popularisation of Insecticides

*491. **Shri D. C. Sharma:** Will the Minister of Food and Agriculture be pleased to state:

(a) the steps taken by Government to popularise the use of insecticides among the farmers; and

(b) the expenditure incurred during the Third Five Year Plan so far in this respect?

The Minister of State in the Ministry of Food and Agriculture (Dr. Ram Subhag Singh): (a) and (b). A statement is laid on the Table of the Sabha. [Placed in Library. See No. LT-2065] 63].

Restrictions on Movement of Gur

*492. **Shri Krishnapal Singh:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the restrictions on the movement of gur from one State to another were placed at a time when cultivators had started manufacturing the commodity;

(b) whether it is also a fact that the State Governments were not consulted before these restrictions were imposed; and

(c) whether any of the State Governments has protested against this order and if so, the action taken by the Centre?

The Minister of State in the Ministry of Food and Agriculture (Shri A. M. Thomas): (a) and (b). Inter-State movement of gur was regulated from 30th October, 1963 in consultation with the State Governments.

(c) No, Sir.